

mp 1643/2008
mccoy no 1571/2008

13/8/2008

For Dr. A.K. Mishra, u.d.

App: pr. Viracha Prasad.
Resp: pr. K.K. Shukla holder
brif of ~~pr~~ pr. Mela
shukla.

Heard counsel for the
parties. The counsel for the
respondents maintain that there is
a bunch of applications a similar
matters, which are pending in this
Tribunal. His prerogative, this
application shall be heard along with
the other applications in one bunch.
The counsel for the applicant has
no objection. Let it be fixed
on the same date i.e. 21/8/2008,
along with as no 217/08, 218/08, as 219/08.

OK

NO Objection is
been filed.

Q

AL

for